

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1051

ANSWERED ON:20.03.2012

MODERNISATION OF JAILS

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Gopinathrao;Premajibhai Dr. Solanki Kiritbhai;Scindia Smt. Yashodhara Rajee

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether most of the jails in the country are overcrowded;

(b) if so, the details thereof alongwith their capacity, State-wise;

(c) whether the Government has provided any financial assistance for modernisation and decongestion of jails;

(d) if so, the details thereof and the total funds granted, released and utilised alongwith the reasons for non-utilisation of funds during each of the last three years and the current year, State-wise including Gujarat;

(e) the total requests received from the various State Governments to release additional funds for prison reforms, programme and special infrastructure scheme alongwith the total funds granted during the said period, State-wise; and

(f) the other measures taken for modernisation of prisons and to implement the second phase of the modernisation programme on prison reforms and construction of new jails?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per data compiled by National Crime Record Bureau (NCRB) at the end of year 2010, the total number of prisoners were 3,68,998 against the available capacity of 3,20,450. State/UT-wise capacity of jails at the end of 2010 are Annexed.

(c) & (d): In order to reduce overcrowding and improving the condition of prisons, the Central Government had initiated a scheme for modernization of prisons in the year 2002-03 with a total outlay of Rs. 1800 crore on a sharing basis of 75:25 between the Central and State Governments respectively. The scheme covered construction of additional prisons, repair and renovation of existing prisons, improvement in sanitation and water supply and construction of living accommodation for prison staff. The scheme has since closed on 31.3.2009. No funds have been granted from 2009-10 to 2011-12 under scheme of modernisation of prisons.

(e): Since the scheme had expired on 31.3.2009, the proposal of Government of Gujarat so received for additional funds was forwarded to the Planning Commission on 21.4.2010 with a request to consider the same by providing funds to Government of Gujarat to complete the ongoing projects. Under special infrastructure scheme, proposals were received from Governments of Andhra Pradesh, Bihar, Madhya Pradesh, Maharashtra and Odisha for an amount of Rs. 144 lakh from 2008-09 to 2011-12.

(f): with a view to provide more fund under modernisation of prisons, proposal of second phase are under active consideration in this Ministry.